

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Autumn Session
Tuesday, September 25, 2018.

Government Business

1. Questions.
2. Shri P. T. SAWKMIE, MLA to Call the Attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the News item published in “U Nongsain Hima” dt. 06-09-2018 under the Caption “Ngim don pisa shuh tang ban thied dawai ia ki khun, ong ki Nonghikai SSA”.
3. Voting on Supplementary Demands.

Shillong :
The 24th September, 2018.


Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.